

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/116/(IB)/2017
NAME OF THE PETITIONER(S) : AMALAGAMATIONS REPCO LTD
NAME OF THE RESPONDENT(S) : VISUWAM AUTO SPARES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. M. VIJAYAN.

COUNSEL FOR
OPERATIONAL
CREDITOR

M. Vijayan

2. R. VIDHYASHANKAR
R. ASHOK KUMAR }

Counsel For Respondent

R. Ashok Kumar

ORDER

Shri M Vijayan, counsel for petitioner present and filed an affidavit and bank statement as per Sec.9(3)(b) & (c) of IB Code, 2016. He also sought time for proposing the name of the IRP. Shri R Ashok Kumar, counsel for respondent caused appearance and prayed time for his submissions. Time extended at their request. Put up on 10.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)